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Title: Election of two members from Lok Sabha to the Coir Board.

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VIRBHADRA SINGH): Madam, I beg to move the following:-

"That in pursuance of clause (e) of sub-rule (1) of the rule 4 of the Coir Industry Rules, 1954, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Coir Board for a term to be specified by the Central Government."

MADAM SPEAKER: The question is:

"That in pursuance of clause (e) of sub-rule (1) of the rule 4 of the Coir Industry Rules, 1954, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Coir Board for a term to be specified by the Central Government."

*The motion was adopted.*

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